

Central Administrative Tribunal
Principal Bench, New Delhi.

OA-1060/99

11

New Delhi this the 16th day of March, 2000.

Hon'ble Dr. A. Vedavalli, Member(J)

1. Sh. Lal Bhadur
S/o Sh. Durga Parshad.
2. Sh. Shiv Muni
S/o Sh. Shri Ram.
3. Sh. Vinod
S/o Sh. Manohar Singh. Applicants

(All applicants are C/o Sh. Yogesh Sharma, Advocate,
CAT Bar Association)

(through Sh. Yogesh Sharma - Not present)

Versus

1. Union of India through
the Secretary,
Ministry of Defence,
Govt. of India,
Army Headquarters,
West Block-III,
New Delhi.
2. Dy. Director General of
Military Farms, Army Headquarters,
West Block-III, R.K. Puram,
New Delhi-66.
3. The Officer Incharge,
Military Farms,
Ministry of Defence,
Govt. of India,
Bareilly(UP). Respondents

(through Sh. Rajeev Bansal - Not Present)

ORDER (ORAL)

None present on behalf of either party today.

The O.A. is, therefore, dismissed for default.


(Dr. A. Vedavalli)

Member(J)

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